

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/912/2024, IA (IBC)/73/2021, IA (IBC)/715/2021, IA (IBC)/716/2021, IA (IBC)/1148/2023, IA (IBC)/1008/2023, IA (IBC)/1464/2023, Cont. A (IBC)/23/2023, IA (IBC)/1581/2023 in CP (IB) No.128/10/HDB/2017</b>
<b>NAME OF THE COMPANY</b>	<b>State Bank of India</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Neeta Chemicals India Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>State Bank of India</b>
<b>UNDER SECTION</b>	<b>10 of IBC</b>

**ORDER**

**IA (IBC)/912/2024**

**Present:** Ld. Proxy Counsel Mr. Sai Sumed Yaraswi for the Applicant/Liquidator.

This is an application filed by the Liquidator to take on record the 19<sup>th</sup> Progress Report. The 19<sup>th</sup> progress report is taken on record. Accordingly, this application is allowed and disposed of.

**IA (IBC)/73/2021, IA (IBC)/1008/2023, IA (IBC)/1464/2023 and Cont. A (IBC)/23/2023**

**Present:** Ld. Proxy Counsel Mr. Sai Sumed Yaraswi for the Applicant/Liquidator.  
None for the Respondent.

At the request of the Proxy Counsel for the Applicant/Liquidator, **matter is adjourned to 15.07.2024.**

**IA (IBC)/715/2021 & IA (IBC)/716/2021**

**Present:** Ld. Proxy Counsel Mr. Sai Sumed Yasaswi for the Applicant/Liquidator.

Ld. Counsel Mr. I.V. Srikrishna Raya for the Respondents No. 1 to 3, 6 &10.

Ld. Counsel Mr. G. Bhupesh for the Respondent No.8.

Ld. Counsel Mr. G. Kalyan Chakravarthy for the Respondents No.7&9.

It is stated by the Counsel for the Respondent No.7 and 9 that counter has been e-filed. Let physical copy of the counter be filed by the next date of hearing.

**Matter is adjourned to 15.07.2024.**

**IA (IBC)/1148/2023**

**Present:** Ld. Counsel Ms. P. K. Klayani for the Applicant.

None for the Respondent.

Pleadings stand completed. **Matter is adjourned to 15.07.2024.**

**IA (IBC)/1581/2023**

**Present:** Ld. Counsel Mr. GP Yash Vardhan for the Applicant.

Ld. Counsel Ms. P. K. Klayani for the Respondent No.2.

Counter had already been filed. It is stated by the Counsel for the Respondent No.2 that the IA had already been filed to set aside the ex-parte order. But the said IA is still to be listed. For filing of rejoinder, **matter is adjourned to 15.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**